

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.800 of 2020 &
I.A. No.289 of 2021

IN THE MATTER OF:

Rishima SA Investments LLC

...Appellant

Versus

Sarga Hotels Pvt. Ltd. & Ors.
Through its Resolution Professional
Ms. Savita Agarwal

...Respondents

For Appellant:

Shri Abhijeet Sinha, Ms. Rhea Verma, Shri Rahul Jain and Shri Raj Shekhar Rao, Advocates

For Respondents:

Shri Joy Saha, Sr. Advocate with Shri Aishwarya Kumar Awasthi, Advocate (R-3)
Shri Ramji Srinivasan, Sr. Advocate with Shri Raunak Dhillon, Shri Aditya Marwah, Shri Shivkrit Rai, Ms. Isha Malik, Shri Rajshree Chaudhary, Ms. Isha Jain and Ms. Surbhi Pareek, Advocates (Impleador, Yes Bank)
Ms. Savita Agarwal, Shri Rishav Banerjee, Shri Ritoban Sarkar and Shri Rajarshi Banerjee, Advocates (R-1)
Shri Krishnendu Datta, Shri Arijit Mazumdar, Shri Shambo Nandy, Advocates (R-2)

With

Company Appeal (AT) (Ins) No.892 of 2020

IN THE MATTER OF:

Shristi Infrastructure Development Corporation Ltd.

...Appellant

Versus

Sarga Hotels Pvt. Ltd. & Ors.
Through its Resolution Professional
Ms. Savita Agarwal

...Respondents

For Appellant: Shri Krishnendu Datta, Shri Arijit Mazumdar and Shri Shambo Nandy, Advocates

**For Respondents: Shri Joy Saha, Sr. Advocate with Shri Aishwarya Kumar Awasthi, Advocate (R-2)
Ms. Savita Agarwal, Shri Rishav Banerjee, Shri Ritoban Sarkar and Shri Rajarshi Banerjee, Advocates (R-1)
Shri Abhijeet Sinha, Ms. Rhea Verma, Shri Rahul Jain and Shri Raj Shekhar Rao, Advocates (R-3)**

ORDER
(Virtual Mode)

17.03.2021 Counsel for Appellant in Company Appeal (AT) (Ins) No.800 of 2020 has concluded his arguments.

For further arguments, list both the Appeals on 26th March, 2021 high on Board.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

rs/md